

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 440/2022**

In the matter of:

Ganesh Prasad

Applicant

Versus

Govt. of NCT of Delhi.

Respondents

NDOH: 13.10.2022

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(Ajeeta Daya Agrawal)
Sr. Environmental Engineer

Dated: 10 October, 2022

Place: Delhi

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**STATUS REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED
19.07.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That, this Hon`ble Tribunal vide its order dated 19.07.2022 pleased to constitute a Joint Committee comprising of State Ground Water Authority, Delhi Jal Board, DPCC and Deputy Commissioner (South West) Delhi. Further, a factual and action taken report was also sought in the matter.
2. That Sh. Ganesh Prasad has filed a complaint before this Hon`ble Tribunal against running of Reverse Osmosis Water Purification Plant by Pradeep

Gujar at R-2/4, Sitapuri near Dabri Mor without obtaining requisite permission.

3. That, in Delhi there is no State Ground Water Authority, so far, hence in place of State Ground Water Authority, Central Ground Water Authority was co-opted in the joint inspection team by DPCC, being nodal agency for coordination and compliance.
4. That, in compliance to the order passed by this Hon`ble Tribunal, the Joint Committee consisting of Officials from Central Ground Water Authority, Delhi Jal Board, DPCC and Deputy Commissioner (South-West) Delhi carried out an inspection of the site on 27.09.2022 and following are the observations of team:
 - No RO Plant was existing at R-2/4, Sitapuri near Dabri Mor.
 - The Applicant/ Complainant Sh. Ganesh Prasad was contacted by the joint team on his mobile no. 9971273574 (As mentioned in the complaint). He informed the Joint Committee that his name is “Ganesh” not “Ganesh Prasad” and he had not lodged any complaint regarding the illegal RO Plant.

Copy of the inspection report dated 27.09.2022 is enclosed herewith as **ANNEXURE-1.**

5. In view of the joint team findings, no action is required to be taken at this juncture.

The present status report may kindly be taken on record.


(Ajeeta Dayal Agrawal)
Sr. Environmental Engineer

Dated: 10th October, 2022

Place: Delhi

Annexure-1 (4)

In compliance with the Hon'ble NCT order dated 19.07.2022 in OA NO 440/2022 titled "Ganesh Prasad vs Govt of NCT of Delhi" joint inspection was carried out by the joint committee comprising the officials from DM (South-west), CQWA, DTB and DPCC.

The observations made during the joint inspection are:-

- (1) NO RO plant was existing on the premises mentioned in the complaint.
- (2) The petitioner Sh. Ganesh Prasad has been contacted via his mobile number 9971273574 (as mentioned in the complaint). He informed the joint committee that his name is "Ganesh" not Ganesh Prasad and he had not lodged any complaint regarding the illegal RO plant at the mentioned address in the complaint.

Ainzaad Khan
27/09/2022
JEE, DPCC

Ramdhani
27/09/22
TE, DPCC

Nil
27/09/22
Asst. Hydrographer (HWR) Field Asst DSR

Patwari
SJM(DO)

Patwari
SJM(DO)

JE DS B

S.G. Mehta

Patwari
Field Asst

ATTENDANCE SHEET

Date: 27-07-2022

SIGN (5)

- (1) AMZAD KHAN
- (2) RAVI KA.
- (3) Dr. h. Vijayakuma
- (4) Deepak Singh Kamen
- (5) GOVIND RAM GAUR
- (6) RAHUL DEV
- (7) RAJINDER SINGH
- (8) JAGGANATH NEENA

- TEE, DPCC
- TE, DPCC
- Ast. Hydrogeol., CHWS
- JE, DSB
- PAWARI SJM (DW)
- FIELD AHS
- FIELD AST.
- S.G. MATG

- Rajender
- hil.
- [Signature]
- [Signature]
- Rajender Singh
- [Signature]
- S.G. mate.